

**PROCEEDINGS OF THE DISTRICT JUDGE, KALPETTA, WAYANAD**  
**Present:A.Haris, District Judge, Kalpetta**

Sub:- Establishment – Civil Judicial District, Kalpetta – Filling up the vacancies existing in this Civil Wing of Kalpetta Judicial District consequent on reversion and relieving of Senior Clerks – Orders issued.

Read:- 1. Order No. A1-7242/2018 dated 29.11.2021 of this Court.  
2. Order No. A1-3244/2021 dated 30.11.2021 of this Court.

**ORDER NO.A1-3244/2021**

**DATED: 02.12.2021**

With reference to the 1<sup>st</sup> paper read above, Sri.A.G.Rajan, Senior Clerk, Sub Court, Sulthanbathery (working on deputation as Senior Clerk, Gram Nyayalaya, Kalpetta was reverted to the category of Clerk. As per the 2<sup>nd</sup> paper above, Sri.Navas.R, Senior Clerk, Additional District and Sessions Court II, Kalpetta was sanctioned deputation and relieved from this Civil Judicial District.

Hence, the following orders of promotion and transfer and postings are issued.

1. Sri.N.K.Manoj, Bench Clerk Gr.I, Special Court for SC/ST (PoA) Act cases, Mananthavady is transferred and posted as such in the Additional District and Sessions Court II, Kalpetta.
2. Sri.Jinil.K., Bench Clerk Gr.I, Additional District and Sessions Court II, Kalpetta is transferred and posted as such in the Special Court for SC/ST (PoA) Act cases, Mananthavady vice Sl. No.1 .
3. Smt.Manjusha.M.K., Clerk, Sub Court, Sulthanbathery is promoted to the category of Senior Clerk and posted as such in the Additional District and Sessions Court II, Kalpetta, in the existing vacancy.
4. Smt.Sindhu.T.S, Clerk, Munsiff-Magistrate's Court, Sulthanbathery is promoted to the category of Senior Clerk and permitted to continue as such in the same Court.

The joining time of Sl. Nos. 1, 2 and 3 is restricted to 3 days. The Judicial Officers concerned are requested to relieve the incumbents forthwith.



  
DISTRICT JUDGE  
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To

1. The Registrar (District Judiciary),  
Honourable High Court of Kerala,  
Ernakulam, Kochi - 682 031 (with C/L).
2. The Addl. District and Sessions Judge II, Kalpetta.
3. The Special Judge, Special for SC/ST (PoA) Act  
cases, Mananthavady.
4. The Sub Judge, Sulthanbathery.
5. The Munsiff-Magistrate, Sulthanbathery.
6. The persons concerned.
7. The proceedings file.
8. The file.

Copy to:-

The Secretary, KCJSO, Wayanad.